

किया है। मेरा आपसे आग्रह है कि एक ऐसे समय पर, जब 500 वर्षों के बाद भव्य राम मन्दिर का निर्माण हो रहा है, तो अवधी भाषा को संविधान की आठवीं अनुसूची में सम्मिलित किया जाए। मान्यवर, संविधान का अनुच्छेद 351 वैसे भी संघ को यह अधिकार देता है, यह कर्तव्य देता है कि हिन्दी भाषा को कैसे समृद्ध किया जाए, वे प्रयास किए जाएँ। अवधी भाषा की समृद्धि से हिन्दी भाषा समृद्ध होगी और हिन्दी भाषा बोलने वाले लोगों को भी हिन्दी भाषा को और ज्यादा समृद्ध बनाने में सहयोग मिलेगा। इसलिए मेरा आपसे यह आग्रह है, वैसे भी भारतीय भाषाओं के प्रति आपका बड़ा उदार दृष्टिकोण रहा है और आपने समय-समय पर भारतीय भाषाओं में चर्चा करने की अनुमति भी प्रदान की है, तो आपसे इस विषय पर भी मेरा यह आग्रह होगा कि सरकार को अवधी भाषा को संविधान की आठवीं अनुसूची में सम्मिलित किए जाने के निर्देश देने की कृपा करें। मैं अनुगृहीत होऊँगा, बहुत-बहुत धन्यवाद।

श्री हरनाथ सिंह यादव: महोदय, मैं स्वयं को माननीय सदस्य द्वारा उठाए गए विषय के साथ सम्बद्ध करता हूँ।

श्री विजय पाल सिंह तोमर: महोदय, मैं भी स्वयं को माननीय सदस्य द्वारा उठाए गए विषय के साथ सम्बद्ध करता हूँ।

SHRI BHASKAR RAO NEKKANTI: Sir, I too associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA: Sir, I too associate myself with the matter raised by the hon. Member.

Need for COVID vaccination for Indian Delegation for Tokyo Olympics, 2021

DR. SASMIT PATRA (Odisha): Hon. Chairman, Sir, the Indian delegation for Olympics to be held later this year is already preparing and the Ministry of Sports is working very hard with the delegation to ensure that we come up with a wonderful result in the upcoming Olympics.

Sir, one area of concern which was found by the Department-related Parliamentary Standing Committee -- the Report is already tabled; you were also a part of that video conference and it was discussed with you -- was that there is a need for Covid-19 vaccination for our athletes and sportspersons who would be appearing and contesting in the 2021 Olympics. Sir, there are, approximately, 150 sportspersons and athletes who would be participating, about 150 support staff and presently about 700 support staff and athletes are practicing with them, which comes

to 1000. Sir, there have been repeated discussions between the Ministry of Health and the Ministry of Sports for Covid vaccination. The Department-related Parliamentary Standing Committee, under the chairmanship of Dr. Sahasrabuddhe, had already requested that these be taken up on priority for Covid vaccination. Bio-bubbles are something under which the athletes are presently working, but if the Covid vaccination is provided at the earliest, it would not only reassure the sportspersons, athletes and the support staff, but would also bolster our efforts for the Olympics in 2021.

Therefore, Sir, I seek your kind indulgence and your kind support to direct the Ministry of Health to notify that immediate and urgent attention is provided to Covid vaccination of the Indian Olympics team, so that they can practise well. I have been told informally by the Ministry of Sports that they can actually take those doses in their local areas where they are. But if this is taken up at the earliest, it would really help our efforts for the Olympics. Thank you, Sir.

SHRI PRASANNA ACHARYA: Sir, I associate myself with the matter raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI: Sir, I too associate myself with the matter raised by the hon. Member.

SHRI SUBHASH CHANDRA SINGH: Sir, I too associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK: Sir, I too associate myself with the matter raised by the hon. Member.

श्री विशम्भर प्रसाद निषाद: महोदय, मैं भी स्वयं को माननीय सदस्य द्वारा उठाए गए विषय के साथ सम्बद्ध करता हूँ।

DR. FAUZIA KHAN: Sir, I too associate myself with the matter raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI: Sir, I too associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Thank you, Dr. Sasmit Patra. It is a good issue. Shri Partap Singh Bajwa.

SHRI PARTAP SINGH BAJWA: Sir, I will be speaking in Punjabi.

श्री सभापति: मुझे कोई आपत्ति नहीं है, मैं तो खुश हो जाऊँगा, लेकिन अगर आपने नोटिस पहले नहीं दिया है, तो ट्रांसलेशन नहीं हो पाएगा।

श्री प्रताप सिंह बाजवा : सर, मैंने नोटिस दे दिया है।

श्री सभापति : ठीक है, आप बोलिए।

Need for development aid to Punjab

SHRI PARTAP SINGH BAJWA (Punjab): *Sir, due to Covid19, you know, the kind of circumstances that have prevailed, due to the slowdown in the economies of all the State Governments; the economic condition is very weak. The State Governments implement the various welfare social schemes like pensions for old, elderly people, and as we give salaries to our employees in conformity with the latest scales of the Central Government and our enhanced schemes for the poor, our funds are definitely very low now.

I wish to draw the special attention of the Government of India towards this fact that we have seen that since the times, farmers' agitation against these three Farm Bills began, and the farmers from Punjab and Haryana began participating in this movement from the front; the Government of India's behaviour also towards these states, especially Punjab, has become like that of a step-mother.

I wish to inform everyone first that the RDF, Rural Development Fund' that is there, this we used to get per cent, when Food Corporation of India used to procure wheat etc. from us and now, you have reduced it from 3per cent to 1 per cent.

Sir, the State of Punjab is suffering a loss of Rs. 1,000 crores annually. Secondly, Sir, the GST, has been mentioned here by all the states. This was definitively stated, when in the beginning, the GST regime came into effect, that every month, the States would be given their due share in the GST collections by the

* English translation of the original speech delivered in Punjabi.